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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 5658/2008 & CM APPL. 11267/2021 & CM APPL.
11396/2021 & CM APPL. 45800/2022
THE MANAGEMENT OF ASHOK HOTEL ITDC Petitioner

Through: Mr. Ravi Sikri, Sr. Advocate with
Mr. Arun Sanwal and Ms. Kanak
Grover, Advocates

versus

PERUMAL & ANR. Respondents

Through: Mr. Barun Kumar Sinha, Mrs.
Pratibha Sinha and Mr. Sneh
Vardhan, Advocates for R-1
Mr. Mayank Bamniyal, Advocate for
NDMC

CORAM:
HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER
08.05.2024

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Mr. Barun Kumar Sinha, learned counsel appearing on behalf of the respondent no. 1 prayed for one week's time to file an undertaking stating therein that whether the respondents are ready to pay the amount as claimed by the petitioner for the year 2009-2020 (only the principal amount) or for the year 2015-2020 with interest. Let the undertaking be filed within one week as prayed.

List on 27th May, 2024.

CHANDRA DHARI SINGH, J

MAY 8, 2024
gs/da

[Click here to check corrigendum, if any](#)